

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 946
TO BE ANSWERED ON 22ND JULY, 2016**

AYUSH DOCTORS PRACTISING IN PHCS

946. SHRI GUTHA SUKENDER REDDY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to allow AYUSH doctors to practise in Primary Health Centres (PHCs), if so, the details thereof;
- (b) whether the Medical Council of India (MCI) has objected the said proposal, if so, the details thereof and the reasons therefor; and
- (c) the efforts being taken by the Government to make MCI to accept the proposal?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a): Public health is a State subject. However, under the National Rural Health Mission, (NRHM), support is provided to States/UTs for strengthening their healthcare systems including for mainstreaming of AYUSH based on the requirements posed by the States/UTs in their Program Implementation Plans (PIPs).

The National Health Mission (NHM) Implementation Framework envisages 'Mainstreaming of AYUSH' so as to enhance choice of services for beneficiaries of public health facilities including Primary Health Centres and to learn from and revitalize local health care traditions. Thus, the principle of co-location of AYUSH services in health facilities was adopted by NHM. The AYUSH doctors are expected to practice their own systems of medicine.

(b)& (c): No such objection was raised by MCI to the proposal to mainstream AYUSH services under NHM.